

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(31)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28-09-2020 AT 11.30 AM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER(S) : Dr.Ravindranath Kancherla & 1 Other
NAME OF THE RESPONDENT(S) : Ravindranath GE Medical Associates Pvt Ltd & 12 Others
UNDER SECTION : Sec 241/242 of CA 2013

ORDER

Ld. Counsel Mr. T.K. Bhaskar for the Petitioner is present.

Ld. Counsel Mr. R. Sankaranarayanan for R1 as well as representative Mr.
Rajiv Nair for R2 are present.

The **Registry** is directed to number all the connected applications and list the
same before this Bench on **08.10.2020** for hearing.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

Member (Technical)

Sr

-sd-

[R. SUCHARITHA]
Member (Judicial)

MEMBER (JUDICIAL)